

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.635
ANSWERED ON 07.02.2023

RESOURCE CRUNCH AND COAL SHORTAGE IN POWER PLANT

635 DR. C.M. RAMESH:

Will the Minister of **POWER**
be pleased to state:

- (a) whether, due to shortage of working capital and coal, many power plants in various States are non-functional and as a result, power generation is affected, if so, the details thereof, State-wise; and
- (b) whether Government proposes to offer loans to those plants to enable them to start generating power in full capacity, if so, the details thereof and if not, the reasons therefor?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : GENCOs procure coal from coal supplier companies and need to pay for the same. Ministry of Power monitors supply of coal to power plants in coordination with Ministries of Coal and Railways. As on 31.01.2023, the stock of coal with Power Plants was 31.5 MT.

Government notified Late Payment Surcharge and related matters (LPS) Rules for timely payment of dues of GENCOs by Distribution Companies. This has resulted in reduction of past GENCOs dues and timely payment of current dues. GENCOs can borrow from Banks and NBFCs for working capital within the scope of additional prudential norms issued by MoP.
